

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 1070

TO BE ANSWERED ON FRIDAY 22ND JULY, 2016
ASHADHA 31, 1938 (SAKA)

Regularization of Casual Workers

1070. SHRI GEORGE BAKER :

Will the Minister of FINANCE be pleased to state :

- (a) the number of casual workers working under various capacity in the Department of Central Board of Excise and Customs under various Commissionerates in the country, State/UT-wise :
- (b) whether the Government is formulating any policy to regularise these casual workers who have been working for the last 10 years or more against sanctioned vacant posts :
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the remedial measures taken by the Government to regularise these casual workers in near future?